

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A.(Plan) 41/2024 in C.P. (IB)/571(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Union Bank of India

V/s

Peri Nitrates Private Limited

Appearance

For Resolution Applicant: CS IP Pramodkumar Ladda in I.A.(Plan)
41/2024 (30) in C.P. (IB)/571(MB)2022 is present through VC.

SECTION 7 of the IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A No. 41/2024

List this matter on **08.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Harshada

Sd/-
LAKSHMI GURUNG
Member (Judicial)